NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **24.11.2026** (TUESDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 120/2026 For Stay IA No. 1751/2026	Mallikarjun Hanamantaraya Ammapur Vs Ammapur Infrastructure Pvt Ltd & 7 Ors.	Mr. Varun Srinivasan	
2.	Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 1150 & 1329/2026	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd & 2 Ors.	Ms. Abitha Banu	Mr. VV Sivakumar R1
3.	Comp App (AT) (CH) (Ins) No. 530/2026 To Dispense with IA No. 1493/2026	Jyoti Limited Vs Marg Limited	Mr. Raghavendra Ross Divakar	Ms. Abitha Banu

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 414/2026 For Exemption IA No. 1179 & 1180/2026	OFB Tech Ltd *(Formerly Known as OFB Tech Pvt Ltd)* Vs Nekkanti Sea Foods Ltd	Ms. Priti Suri	Ms. Vismaya MS

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. **WITH**	Ms. Nishtha B	Mr. Krishna Vennelakanti R1-R5
6.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 **(Interim Order)**	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6
7.	IA No. 1268/2026 (For Condone Delay) in Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Exemption IA No. 1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	
8.	Comp App (AT) (CH) (Ins) No. 614/2026 For Exemption IA No. 1765 & 1767/2026 For Stay IA No. 1766/2026	AKS Saravanan Vs Indian Bank & Anr.	Mr. T Sai Krishnan	
9.	Comp App (AT) (CH) (Ins) No. 570/2025 For Direction IA No. 1609/2025	B Kumareson Vs State Bank of India & 3 Ors **WITH**	Mr. Ravi Rajagopalan	Mr. ML Ganesh R1 Mr. Rohan Rajasekaran R4
10.	IA No. 1743/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Direction IA No. 1095/2023 & 1260/2024 **(Interim Order)**	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 7 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4 Mr. Rohan Rajasekaran R7

11.	IA No. 1384/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023 **(Interim Order)**	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
12.	IA No. 1754/2026 (For Condone Delay) in Comp App (AT) (CH) No. 121/2026 For Stay IA No. 1755/2026	Captain Parvataneni Venkata Krishna Mohan & 5 Ors. Vs Seaways Shipping and Logistics Ltd & 10 Ors.	Mr. Y Suryanarayana	
13.	IA No. 1222/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 430/2026 For Stay IA No. 1221/2026	Puissant Global Pvt Ltd Vs Office of The Commissioner Bhoothpur Municipality & 3 Ors.	Ms. Aakanksha Nehra	
14.	IA No. 1344/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 475/2026 For Stay IA No. 1343/2026 For Exemption IA No. 1345/2026	S. Bhaskar Rao (Deceased) through Legal Rep S Kanyakumari & Anr. Vs Dr. Kondapalli Venkat Srinivas, Liquidator, Sai Bhaskar Irons Ltd & 2 Ors.	Mr. Bendi Raviteja	
15.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 To Adv. Hg. IA No. 645/2026	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Raja Shekar Rao Salvaji R1 Mr. Rohan Aloor- R2
16.	Comp App (AT) (CH) (Ins) No. 324/2026 For Stay IA No. 939/2026 **(With Defects)** **(Interim Order)**	P Ramesh Suspended Director of Danalakshmi Paper Mills (P) Ltd Vs Arjun Saikumar, Proprietor of SJ International Trading & Anr.	Mr. B Dhanaraj	Mr. NV Prakash R1
17.	Comp App (AT) (CH) (Ins) No. 503/2026 For Stay IA No. 1423/2026 To Dispense with IA No. 1425/2026 **(Interim Order)**	Ramachandran Radhakrishnan & Anr. Vs Tata Capital Ltd & Anr.	Mr. R Bharadwajarama subramaniam	
18.	Comp App (AT) (CH) (Ins) No. 510/2026 For Stay IA No. 1436/2026 To Dispense with IA No. 1437/2026 **(Interim Order)**	Pasam Laxmi Srinivas Reddy Vs State Bank of India & 2 Ors.	Mr. V Ravi Kumar	Mr. Pranava Charan R1

Admission - Notice Ordered

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
19.	Comp App (AT) (CH) (Ins) No. 562/2026	Indian Bank Vs G Subramaniam & 2 Ors **WITH**	Mr. Pranava Charan	
20.	Comp App (AT) (CH) (Ins) No. 567/2026 For Stay IA No. 1588/2026 **(Interim Order)**	Indian Bank Vs G Subramaniam & 2 Ors	Mr. Pranava Charan	
B. Without Interim Order				
21.	Comp App (AT) (CH) No. 140/2025 For Stay IA No. 1547/2025	Lightzip Technologies Pvt Ltd & 3 Ors. Vs Kasinathan Premkumar Shareholder & Director of Kalladiyenthal Lightzip Technologies Pvt Ltd	Mr. B Arvind Srevatsa	
22.	Comp App (AT) (CH) (Ins) No. 423/2026 For Exemption IA No. 1194/2026	Uttam Industrial Engineering Pvt Ltd Vs Basaveshwar Sugars Ltd	Mr. Rahul Balaji	
23.	Comp App (AT) (CH) (Ins) No. 533/2026 For Stay IA No. 1498/2026	Overdrive Electronics Pvt Ltd Vs Tharuvai Ramachandran Ravichandran, RP of Cema Electric Lighting Products India Pvt Ltd	Mr.Anuj Kumar Solanki	

Old Cases
(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
24.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021 **(Interim Order)**	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
B. Without Interim Order				
25.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	CJ George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr. **WITH**	Mr. TK Bhaskar	Mr. CV Shailandhran
26.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr.CV Shailandhran R1 R8 R9 R14

27.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt Ltd Vs 3A Capital Services Ltd & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1
28.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. **WITH**	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA
29.	TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar& 14 Ors Vs Metro Corp Infrastructure Limited	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA
30.	TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020)	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar	Mr. Bathri Narayan
31.	Comp App (AT) (CH) (Ins) No. 59/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023	SMS Foundation & Investment LLP Rep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP of Harsha Exito Engineering Pvt Ltd & 2 Ors	Mr. K Gaurav Kumar	Mr. T Dhanasekaran
32.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No. 1334 & 1335/2023	PRG Buildcon India Pvt Ltd Vs Riddhima Estates Pvt Ltd	Mr.CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
33.	Comp App (AT) (CH) (Ins) No. 28/2026 For Stay IA No. 64/2026	Parkview Developers Pvt Ltd, Member of the Committee of Creditors Vs SDU Travels Pvt Ltd (In Liquidation) & 4 Ors **WITH**	Mr. C Harsha Raj	
34.	Comp App (AT) (CH) (Ins) No. 30/2026 For Stay IA No. 69/2026	Ronojoy Dasgupta Vs Ahsan Ahmed, RP of SDU Travels Pvt Ltd & 4 Ors	Ms. Vandana Parasuram	

35.	Comp App (AT) (CH) (Ins) No. 79/2026 For Stay IA No. 222/2026 For Exemption IA No. 223/2026	MMS Steel and Power Pvt Ltd Vs Kasargod Power Corporation Ltd& 4 Ors **WITH**	Mr. Isaac Thomas	Mr.Surya Teja SS Nalla R5
36.	Comp App (AT) (CH) (Ins) No. 80/2026 For Exemption IA No. 225/2026 For Stay IA No. 226/2026	K Sunil Kumar Vs UCO Bank & 2 Ors **WITH**	Mr. Jerin Asher Sojan	Mr.Surya Teja SS Nalla R1
37.	Comp App (AT) (CH) (Ins) No. 81/2026 For Exemption IA No. 227/2026 For Stay IA No. 229/2026	K Sunil Kumar Vs Kasargod Power Corporation Ltd & 4 Ors	Mr. Jerin Asher Sojan	Mr.Surya Teja Nalla R3
38.	Comp App (AT) (CH) (Ins) No. 300/2026 For Stay IA No. 851/2026 To dispense with IA No. 853/2026	GRK Reddy Vs Pegasus Assets Reconstruction Company Pvt Ltd & Anr	Ms. M Savitha Devi	Mr. R Imayavaramban R1 Mr. Adeel Parkar R2
B. Without Interim Order				
39.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd & Anr **WITH**	Mr. EK Kumaresan	Mr. Ahaan Mohan R1
40.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors Vs Dileep KP, Chairman of the Monitoring Committee & Anr. **WITH**	Ms. Lily Francis	Mr. Ahaan Mohan R1
41.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 10 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd **WITH**	Mr. Pradeep Joy	Mr. Ahaan Mohan R1
42.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis Alapatt & 17 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd	Mr. Pradeep Joy	Mr. Ahaan Mohan R1

43.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors	Ms. Lily Francis	Mr. VV Sivakumar R1 Mr. Ravi Rajagopalan R2-R4
44.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1
45.	Comp App (AT) (CH) No. 94/2025 For Stay IA No. 890/2025	Arun Kumar Kedia & 2 Ors Vs Om Shiv Shakti Iron Industries Pvt Ltd & 28 Ors.	Mr. AS Sathish Kumar, PCS	
46.	Comp App (AT) (CH) (Ins) No. 406/2025	Tata Capital Limited Vs Mohan Rao Indukuri **WITH**	Mr. Gaurav Chatterjee	
47.	Comp App (AT) (CH) (Ins) No. 407/2025	Tata Capital Limited Vs Uma Vani Indukuri	Mr. Gaurav Chatterjee	
48.	Comp App (AT) (CH) (Ins) No. 507/2025	G Chandrababu, Sree Dhanya Constructions Vs Pankaj Srivasthava Liquidator of Empee Sugars and Chemicals Limited	Mr. AG Girish Kumar	Mr. Y Suryanarayana
49.	Comp App (AT) (CH) (Ins) No. 655/2025 To Adv. Hg. IA No. 1666/2026	Nova Castle Apartment Owners Association & Anr. Vs K. Parameswaran Nair, RP, Samson and Sons Builders & Developers Pvt Ltd & Anr	Mr. Bijoy P Pulipra	Mr. Vinod PV R1 R2

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt Ltd Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt Ltd & 2 Ors. **WITH**	Mr. K Pawan Jhabakh	Mr. NP Vijaykumar R2

51.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
52.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
53.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
54.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. **WITH**	Mr. K Pawan Jhabakh	
55.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr.	Mr. K Pawan Jhabakh	

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr **WITH**	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
57.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr **WITH**	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2

58.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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